F. No. J-11017/22/2018-Judicial (Part-1) Government of India Ministry of Law and Justice Department of Legal Affairs (Judicial Section)

Shastri Bhawan, New Delhi, Dated18th December, 2020

<u>ORDER</u>

The President is pleased to engage Shri **Aditya Dewan**, Advocate as Senior Panel Counsel for conducting Central Government litigation (except cases of Railways and Taxation) before the High Court of Delhi, as mentioned below, for a period of three years from the date of this order or until further orders, whichever is earlier:

High Court of Delhi Senior Panel Counsel

Name of Advocate (Shri)	Contact details	Enrollment No.
Aditya Dewan	C-504, LGF, Defence Colony, New Delhi-11024 Mob: 8527611077 Tel. 011-49385173 Email: adityadewan@gmail.com	D/1906/2010

2. The engagement and professional fee of the aforesaid advocate will be governed by the terms and conditions contained in this Department's O.M. No. 24(2)/1999-Judl. dated 24.09.1999 read with OM No. 26(1)/2014/Judl. dated 01.10.2015 & instructions issued subsequently through OMs. The aforesaid OMs are available on the official website of this Department i.e. <u>www.legalaffairs.gov.in</u> in the tab 'Judicial Section' under heading 'Circulars pertaining to litigations'.

3. Hindi version of this order will follow.

Copy for information to:-

- 1. OSD to ML&J/PS to Law Secretary/PS to Legislative Secretary/All Additional Secretaries/PS to all JS&LA in the Main Sectt.
- 2. Shri Chetan Sharma, the Ld. ASGI, High Court of Delhi, K-8, Jangpura Extension, New Delhi-110014
- 3. The Registrar, High Court of Delhi.
- 4. The Incharge, Litigation (High Court) Section, High Court of Delhi, New Delhi.
- 5. Shri Aditya Dewan, Senior Panel Counsel as mentioned herein above.
- 6. The Pay & Accounts Officer, Department of Legal Affairs, New Delhig
- 7. Hindi unit, Department of Legal Affairs for Hindi translation of the order.
- 8. For uploading on website of this Department i.e. <u>www.legalaffairs.gov.in</u> under tab 'Judicial Section' in the link "List of empanelled Advocates".
- 9. Guard File/Judicial Section with 5 spare copies.

(S. R. Mishra)

Additional Secretary

(D. Sfīnivas) Section Officer (Judicial) Tel.011-23384945 Email: judicial-dla@nic.in